TELECOM DISPUTES SETTLEMENT & APPELLATE TRIBUNAL NEW DELHI

No.1/Judicial/Misc./TDSAT/2024

Dated: December, 2024

NOTICE

In consultation with Telecom Lawyers' Association (TLA), it has been decided that the hearing of cases in TDSAT fixed for 17th,18th,19th,20th and 24th December, 2024 shall take place through virtual mode.

Desk Officer

Copy to:

- 1 The Telecom Lawyers' Association, TDSAT.
- 2 The Registrar-cum-Principal Secretary, TDSAT.
- 3 The Director, TDSAT.
- 4 The Deputy Registrar, TDSAT.
- 5 The PPS/PS To Hon'ble Chairperson and Members, TDSAT.
- 6 Notice Board.
- 7 TDSAT Website.